

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/05/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	KURIAN VALAKUZHY EAPEN V/S DOHEIGHTS ALLIANCE SERVICES PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NIDHI JACOB, NITISH SATHESH SHENOY.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS MANU, TB SIVAPRASAD & CA ANUPAMAN. E ATTORNEYS LLP.

18 April 2024

O R D E R

IA/163/KOB/2020 in CP/05/KOB/2020

List when the interim order in the CP is pronounced.

CA/22/KOB/2021 in CP/05/KOB/2020

List when the interim order in the CP is pronounced.

CP/05/KOB/2020

Learned Counsel, Mr. Sukumar Nainan Oommen appears on behalf of the Petitioner through virtual mode. Learned Counsel, Mr. Anupaman appears physically on behalf of the respondents.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**